Annexure - 1

Name of the corporate debtor: Green Gardens Private Limited; Date of commencement of liquidation: 13th July 2023; List of stakeholders as on: 27th December 2024

List of Secured Financial Creditors

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | | Amount of | Amount of any | Amount of claim | Amount of claim | Remarks, if any |
|---------|--|---------------------------|----------------|---------------------------|----------------------------|-------------------------------------|--|---|-----------------------------|--|------------------|-------------------------------------|-----------------|--------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | % share in total amount of claims admitted | contingent claim | mutual dues, that may be set off | rejected | under verification | |
| | 1 Tamilnad Mercantile Bank Limited | 27-08-2018 | 7,89,00,000 | 3,07,87,980 | CIRP Claim - Form CA | | | Registered Holder of UDS of 753.117 Sq. Ft ir respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division | 5 | 0.44% | - | - | 4,81,12,020 | - | |
| | 2 Mukundan Vijayan | 12-09-2023 | 60,00,000 | 3,68,967 | Liquidation Claim - Form D | 16,75,402 | No | Registered Holder of UDS of 125.03 Sq. Ft ir respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division | 5 | 0.01% | - | - | - | 56,31,033 | |
| | 3 F. Shiloh Vijaykumar | 15-09-2023 | 1,16,00,000 | 91,762 | Liquidation Claim - Form D | 11,09,520 | No | Registered Holder of UDS of 82.80 Sq. Ft ir respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division | 5 | 0.00% | - | - | - | 1,15,08,238 | |
| | 4 T.K.Swaminathan | 17-10-2018 | 4,00,00,000 | 2,94,660 | CIRP Claim - Form CA | | | Registered Holder of UDS of 97.19 Sq. Ft ir respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division | 3 | 0.00% | - | - | 3,97,05,340 | - | |
| | 5 V. PL. Meenakshi Sundaram | 21-08-2018 | 13,74,13,025 | 1,68,447 | CIRP Claim - Form CA | | Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016 | Registered Holder of UDS of 274.32 Sq. Ft ir respect of immovable property located at R No. 3/1 part block no, 1 of Mylapore Division | 3 | 0.00% | - | - | 13,72,44,578 | - | |
| | 6 Unnamalai Vellayan W/o. Late V.PL. Vellayan | 21-08-2018 | 13,66,91,697 | 1,32,761 | CIRP Claim - Form CA | | Relinquished as per Regulation 21A(1) of IBBI Liquidation Process Regulations, 2016 | Registered Holder of UDS of 272.88 Sq. Ft ir respect of immovable property located at R No. 3/1 part block no, 1 of Mylapore Division | 5 | 0.00% | - | - | 13,65,58,936 | - | |
| | 7 Mr. A.D.Venkatasubramanyan | 17-09-2023 | 23,63,623 | 15,47,798 | Liquidation Claim - Form D | 22,92,807 | Yes | Registered Holder of UDS of 171.105 Sq. Ft ir respect of immovable property located at R ⁵ No. 3/1 part block no, 1 of Mylapore Division | 5 | 0.02% | - | - | | - | |
| | 8 Delta Industrial Machines | 26-09-2023 | 29,56,305 | 19,35,911 | Liquidation Claim - Form D | 13,02,480 | | Registered Holder of UDS of 97.2 Sq. Ft ir respect of immovable property located at RS No. 3/1 part block no, 1 of Mylapore Division | 5 | 0.03% | - | - | - | - | |
| | Total | <u>'</u> | 41,59,24,650 | 3,53,28,285 | • | 2,51,06,803 | | • | - | 0.51% | - | | 36,16,20,874 | 1,71,39,271 | |